

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

C.C.P. 32/ /2005 In O.A. 499/1997

LUCKNOW, THIS THE 18th DAY OF NOVEMBER,2005.

HON'BL JUSTICE R.K. BATTA VICE CHAIRMAN V.C.
HON'BLE SHRI S.P. ARYA, MEMBER (A)

1. Smt. Zakia Rizvi widow of late E.H. Rizvi and 9 others. All residence of Mohalla Nai Basti, Behind Bus Stand. Lakhimpur Kheri.

Applicant.

By Advocate: Sri Surendran P

Versus

1. **Mrs. V.T. Sheth, Chief Post Master General, U.P. Circle, Lucknow.**
2. **Shri Ram Bharosa, Director of Postal Services, Bareilly Region, Bareilly.**
3. **Sri Uma Shankar Sharma, Superintendent of Post Offices, Lakhimpur Kheri,**

Respondents.

By Advocate: Sri Prashant Kumar

Order (Oral)

HON'BL JUSTICE R.K. BATTA VICE CHAIRMAN V.C.

Heard counsel for both the parties.

Counsel for both the parties states that order of this Tribunal has fully been complied with and this petition has become in-fructuous and the same may be disposed of. In view of this nothing more survives in this contempt petition and the application is ordered to be closed and contempt notices are discharged.

2
(S.P. Arya)
Member (A)

R
(R.K. Batta)
Vice Chairman

HLS/-

OR
Copy to order
on 23/11/05

22/11/05